

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 27TH March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Sehgal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhayani for R-2
Mr. K.S. Dhingra for R.1**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-4, R-5 &
R.18**

Mr. Pradeep Misra
 Mr. Dhaleep for R-10
 Mr. Gopal jain
 Mr. Parth for TPDDL

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
 Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-7
 Mr. Pradeep Misra
 Mr. Dhaleep for R-2
 Mr. Gopal jain
 Mr. Parth for TPDDL

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
 Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-7
 Mr. Pradeep Misra
 Mr. Daleep for R.2
 Mr. Gopal Jain
 Mr. Parth for TPDDL
 Mr. Aashish Gupta
 Mr. Aditya for BYPL

**Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Sehgal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhayani for R-2
Mr. R.B. Sharma for R.7**

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-4, R-5 &
R.17
Mr. Pradeep Misra
Mr. Dhaleep for R-10
Mr. Gopal jain
Mr. Parth for TPDDL**

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Dhaleep for R-2
Mr. Gopal jain
Mr. Parth for TPDDL

Appeal No. 193 of 2013 &
I.A. No. 57 of 2014

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Sehgal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhayani for R-2
Mr. M.S. Ramalingam for R.1
Mr. R.B. Sharma for R.4, 5 & 17
Mr. M.S. Ramalingam for R.1

ORDER

At the request of the learned counsel for the Appellant, post these matters for further submissions on **09.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt